

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4359
ANSWERED ON:19.12.2012
IMPLEMENTATION OF RESERVATION POLICY
Bhujbal Shri Sameer

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the policy for reservation in jobs for SCs/STs and OBCs is not being followed properly in all Ministries/ Departments/Undertakings/Institutions and bodies etc. of the Central Government;
- (b) if so, the reaction of the Government in this regard;
- (c) whether partiality and discrimination are done at the time of interview for selection of reserved category candidates as a result vacancies for reserved category are not filled; and
- (d) if so, the details thereof and the backlog of vacancies for reserved category in the light of the above?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

(a) to (d): Policy of reservation for SCs, STs and OBCs in services under the Government of India is being followed as per instructions issued by the Department of Personnel and Training from time to time. Central Public Sector Undertakings, Autonomous Bodies etc. also follow these instructions mutatis mutandis.